

(b) what is the current share of Air India out of the total domestic air passengers in the country?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI JAYANT SINHA): (a) Details showing the growth of domestic air passengers in scheduled operations in the last three years in the country is given in the Statement (*See below*).

(b) The share of Air India, in terms of domestic passengers, for the year 2016-17 is about 14.2 per cent of the total scheduled operations for domestic passengers.

Statement

Details showing growth in total domestic passengers carried in scheduled operation

Year	Domestic	
	Total Passengers (In million)	% Change over previous year (Growth)
2013-14	60.67	4.84
2014-15	70.08	15.52
2015-16	85.20	21.57
2016-17(P)	103.75	21.77

Appointment of Government officials for airport security

1782. SHRI DEVENDER GOUD T.: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether it is a fact that Airports Authority of India (AAI) has recently appointed nearly 40 officials of Government such as clerks, stenographers, electricians, PAs, etc., to perform the duties of airport security in various airports;

(b) if so, the details thereof and the reasons therefor, airport-wise; and

(c) how AAI thinks that clerks, electricians, stenographers can perform duties of airport security?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI JAYANT SINHA): (a) to (c) No, Sir. No such Government officials like Clerks, Stenographers etc. have been appointed by Airports Authority of India (AAI) to perform the duties of airport security at various airports. However, 32 AAI employees with 3 years experience as Senior Supdt. (NE-9) level were selected under Internal Deputation Policy-2014 as Assistant Manager (Security) and 8 AAI employees with 3 years experience in Assistant Manager (E-2) level were selected as Manager (Security). The airport security job is performed by CISF personnel and these AAI officials are entrusted with the security related coordination work only.

Operational profit/loss of Air India

1783. SHRI HUSAIN DALWAI: Will the Minister of CIVIL AVIATION be pleased to refer to reply to Unstarred Question 2891 given in the Rajya Sabha on 28 March, 2017 and state:

- (a) whether Ministry is considering privatisation of Air India;
- (b) if so, the details of steps taken so far and the rationale behind privatisation;
- (c) whether Air India has shown an improvement in its operational profit/loss between 2011 and 2016 and also an improvement in the passenger load factor; and
- (d) if so, the details thereof and whether such improvement shows that there is no need of privatization?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI JAYANT SINHA): (a) and (b) The Cabinet Committee on Economic Affairs (CCEA) in its meeting held on 28.06.2017 has given in-principle approval for considering strategic disinvestment of Air India (AI) and its five subsidiaries and constitution of AI Specific Alternative Mechanism to guide the process.

NITI Aayog submitted its Recommendations (Fourth Tranche) on Strategic Disinvestment of the Central. Public Sector Enterprises on May 12, 2017. In its recommendations, the Aayog had given the rationale for the disinvestment of AI and attributed it to (1) the fragile finances of the company; and (2) the non-strategic nature of Government participation in a highly competitive, well regulated industry.